

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SHRI TRADCO DEESAN PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shri Tradco Deesan Private Limited
2.	Date of incorporation of corporate debtor	17/05/2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15400MH2010PTC203313
5.	Address of the registered office and principal office (if any) of corporate debtor	26, Anantwadi, 4 th Floor, Bhuleshwar, Mumbai. 400002. MH
6.	Insolvency commencement date in respect of corporate debtor	16 th July, 2020.
7.	Estimated date of closure of insolvency resolution process	11 th January, 2021 (180 days from 16 th July, 2020)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA Fanendra Harakchand Munot Reg no. IBBI/IPA-001/IP-P00515/2017-18/10916
9.	Address and e-mail of the interim resolution professional, as registered with the Board	6 th Floor, Mafatlal House Building, H T Parekh Marg, Backbay Reclamation, Mumbai - 400020. E-mail: fhmunot@gmail.com Cell: 9822791945
10.	Address and e-mail to be used for correspondence with the interim resolution professional	101, Monoplex Plaza, Deep Bungalow Chowk, Model Colony, Pune- 411016 Cell: 9822791945. E-mail: ip.shritradco@gmail.com
11.	Last date for submission of claims	1 st August, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA (As per information available with the IRP)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://ibbi.gov.in/downloadform.html Physical Address: 101, Monoplex Plaza, Deep Bungalow Chowk, Pune - 411016.

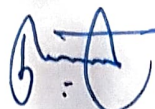
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate Insolvency Resolution Process (CIRP) of Shri Tradco Deesan Private Limited on 16th July, 2020.

The creditors of Shri Tradco Deesan Private Limited are hereby called upon to submit their claims with proof on or before 1st, August, 2020 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For Shri Tradco Deesan Private Limited



Date: 18th July, 2020
Place: Mumbai

Name of Interim Resolution Professional: Fanendra Harakchand Munot
IBBI Registration No.: IBBI/IPA-001/IP-P00515/2017-18/10916

